

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM & ARUNACHAL PRADESH)

NOTICE

Dated 16th March, 2020

It is for information to all concerned that that the remaining 16 (sixteen) Nos. of Male Grade IV employees of this Registry, who did not get their shoes due to mismatching of sizes, are hereby allowed to purchase the Black Shoes by their own from the local Bata Store at Guwahati within the limit of **Rs. 1,280/-**-(Rupees one thousand two hundred and eighty) only.

Similarly, the Female Grade IV employees of this Registry are also allowed to purchase their Shoes by their own within the limit of Rs. 1,350/- (Rupees one thousand three hundred and fifty) only.

The amount, in both the cases, will be reimbursed to their respective Bank Accounts on production of the bills.

By Order,

Sd/- D.K. Nath,

JT. REGISTRAR (FINANCE)

Memo. No. HC.VIII-124/2019/ 4161 /AC Dated 16th March, 2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notice in the High Court website.
2. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
3. The Notice Board, Gauhati High Court, Guwahati.


JT. REGISTRAR (FINANCE)

16/3/20